

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1785
TO BE ANSWERED ON 20.12.2018

IMPLEMENTATION OF MGNREGS

1785. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has not produced desired result in eliminating rural poverty and unemployment and if so, the details thereof;
- (b) whether the implementation of the said scheme has not been effective in some States and funds have been misappropriated;
- (c) if so, the names of such States; and
- (d) the steps taken by the Government to implement the said scheme earnestly?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): The objective of the Mahatma Gandhi NREGA is to create productive assets of prescribed quality & durability and to strengthen the livelihood resource base of the rural poor. During the current financial year 2018-19 (as on 17.12.2018), a total of 4.37 crore rural households were provided employment under the Mahatma Gandhi NREGS. An independent study reports have shown the assets created under Mahatma Gandhi NREGS has helped small and marginal farmers to improve livelihoods and increase in income of households.

(b) to (d): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provides at least one hundred days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled manual work. The Ministry under MGNREGA receives complaints of misappropriated from States/UTs. Since the responsibility of implementation of MGNREGA is vested with the State Governments, all complaints received in the Ministry are forwarded to the concerned State Governments for taking appropriate action including investigation, as per law. The Government is actively engaged with the State Government in establishing systems that ensure provision of work as per demand. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under MGNREGS, the status of implementation of Mahatma Gandhi MGNREGS is reviewed on a regular basis of all States/UTs. The Ministry is in constant engagement with the State Governments/ UTs through review meetings, video conferences, Mid Term Review etc. and officers of the Ministry visit to States at regular interval to review implementation of the programme. After the field visits, the findings/shortcomings and recommendations are shared with the States for appropriate action at their end.